to me. The sole purpose of this arrangement was to see that foreign exchange was not misused. Now the hon. Minister says that they also look into other matters, bona fides etc. of the persons and other things. Now, these are matters to be considered when a passport application is granted. Why, in that case, is the form mechanism is being used in order to negate the valid passport held by citizens when it is open to the Government not to issue passport to undesirable people according to them, who apply for it?

SHRI B. R. BHAGAT: That is an over-riding consideration which applies not only to 'P' form cases but anybody who seeks to go out on foreign exchange. Only in certain conditions if we think it desirable, we get the advice from the External Affairs or the Home Ministry for clearance from a different angle.

POSTPONEMENT OF LOAN REPAYMENTS

*615. SHRI JAGAT NARAIN: Will the Minister of Finance be pleased to state:

- (a) whether it is a fact that some aid-giving countries have expressed $r\varepsilon$ diness to accept postponement of repayment of loans by India; and
- (b) if so, what ar_e the details in the matter?

THE MINISTER OF PLANNING (SHRI B. R BHAGAT): (a) We have not made any requests to the aid-giving countries for a postponement of debt repayments nor have they made any move in the matter.

(b) Does not arise.

श्री जगत नारायण: क्या वजीर साहब बतलायेगे कि मौजूदा इमर्जेसी से बहुत पहले यह सवाल किया गया था, तो इस मौजूदा इसर्जेंसी में जो हमारे दोस्त म्मालिक है, उनमें से क्या किसी ने यह कहा है कि जो हमने एड दी है उसका पेमेण्ट पोल्टपोन कर दिया जाये ? श्री बी॰ भार॰ भगत: उन्होंने कहा भी नहीं है श्रीर हमने मागा भा नहीं है कि पेमेट पोस्टपोन किया जाये। हम यह नहीं चाहते हैं।

भी जगत नारायण : क्या वजीर साहब वनलायेंगे कि भारतवर्ष ने इस वक्त तक बो एड हासिल की है और जो एड वापस करनी है, उसकी ऐशाक्सीमेटला कितनी तादाद है ?

भी बी० भार० भगतः कितनी नापस करनी है ?

श्री चगत नारायण : जी हा।

श्री बी० श्रार० भगत: श्रभी रिपेएब्ल हैं इस साल जुलाई, 1965 तक फारेन करेसीज में 2,187 ट्रेड प्लान्स में 312 टोटल 2,499 की० एल० 480 को छोड़ कर। इंटरेस्ट हैं 748 करोड, ट्रेड प्लान्स के थू 57 करोड़, टोटल 805 करोड़।

भी विमलकुमार मन्नालालजी चौरड़ियाः श्रीमान् ने 2,187 श्रीर 312 बताया, लेकिन यह तो बताया ही नहीं कि ये 2,187 श्रीर 312 लाख है, करोड है, रुपये हैं या क्या है ?

भी बी० द्यार० भगतः करोड रुपयो मे है।

SHRI BHUPESH GUPTA: We have got some figures here. But under this Five Year Plan discussion that is going on it is found that these repayment hability obligations will not have been made at the present rate of our export balance of trade. How the Government then propose to handle the situation arising specially in 1966-67 and also in the current year?

SHRI B R. BHAGAT: The first assumption is not true, Madam. About the second, we get it in every Budget Speech of the Finance Minister how much repayment we have to make of external loans.

Shri Santokh Singh: Madam, looking to the heavy debt burden of Rs. 2.300 odd crores, as has been mentioned by the hon. Minister, may I know what steps are being taken to do away with this ever-mounting foreign indebtedness to our country?

SHRI B. R. BHAGAT: It can only be over a period.

Shri I. K. GUJRAL: The hon. Minister while replying to a supplementary just now said that we have no intention of asking the donor countries to try to write off or postpone payment. Madam, since the Fourth Plan, 30 per cent. approximately will be needed for servicing charges. May I ask him, Madam, whether the Government consider it an issue of prestige not to approach these people to readjust the repayment period?

Shri B. R. BHAGAT: It is not a question of prestige. We take into calculation the repayment need. Even in the Fourth Plan we have calculated and we will pay through our own resources.

Shri ARJUN ARORA: May I know, Sir, if the Government has considered the advisability of repudiating the loans of those countries which are helping Pakistan with arms and ammunition?

(No reply.)

[Mr. CHAIRMAN in the Chair]

شری عبدالغنی: کیا وزیر صاحب فرمائیں گے که جو آنکوے انہوں نے بیان کئے هیں وہ ڈالر هیں اسٹرلنگ هیں یا روپیئے هیں یا کیا هیں۔

†[श्री श्रब्दुल ग्रनी: क्या वजीर साहब फरमायेंगे कि जो श्रांकडे उन्होंने दिये हैं वह डालर में हैं, स्टर्लिंग में हैं या रुपये में या क्या हैं?]

श्री बी॰ ग्रार॰ भगत: रुपये है करोड़ में।

UNAUTHORISED MEDICAL COLLEGES

- *616. SHRI A. D. MANI: Will the Minister of Health be pleased to state:
- (a) whether the Medical Council of India at its meeting at Bangalore in June last proposed an amendment to the Indian Medical Council Act to put an end to the growth of unauthorised Medical Colleges; and
- (b) if so, what is Government's reaction thereto?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) The Medical Council of India have proposed the following amendment to the I.M.C. Act, 1956:—

"A new medical college shall get the approval of the University and the Medical Council of India in respect of the proposed staff, equipment, accommodation, laboratories etc. before admitting students for undergraduate course".

(b) The above amendment, along with other amendments proposed by the Medical Council, is under consideration in consultation with the State Governments,

SHRI A. D. MANI: Sir, may I ask the Minister whether the Indian Medical Council also has suggested that no medical college should be allowed to admit more than 50 students if the medical college education is to be preserved?

Dr. SUSHILA NAYAR: No. Sir.

SHRI A. D. MANI: I do not want to enter into argument but this was one of the decisions taken at the Bangalore Conference.

Dr. SUSHILA NAYAR: This is not correct. A_S a matter of fact, the Medical Council did say at one stage that the optimum number is 100 but later on it was with their full concurrence that the number was raised up to 200 provided the facilities are adequate.

^{†[]} Hindi transliteration.